

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-111/2012/11722/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 11th December, 2023.

Sub: **Casual leave.**

Ref:- Your Letter No. DJN/9340, dtd. 01.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.12.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 06.12.2023 till the morning of 08.12.2023,** has been granted. The Addl. Sessions Judge cum Special Judge (POCSO), Nagaon and in her absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-111/2012/11723/A dated , 11-12-23

Copy to:-

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)
SR